

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C.P. NO. 27/59/14

PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
16.10.2017**

NAME OF THE COMPANY: Sh. Harleen Kaur Sethi & Ors. V/s. M/s. Veekay
Autoparts Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 59

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s)	:	Mr. Amir Z. Singh Pasrich, Advocate Ms. Priyanka Raj, Advocate		
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For the Respondent (s)	:	None		
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Order

Since the matter has been part heard by the Division Bench, renotify
this case for arguments on 13th December, 2017 before the regular Bench.

Interim orders to continue.


(Ina Malhotra)
Member (J)